

organised sector is given below:—

s. No	Name of Product	Production (in 000 MT)			
		1992-93	1993-94	1994-95	1995-96 (Prov.)
1.	Soda Ash	1351.4	1404.1	1408.6	1522.1
2.	Caustic Soda	1085.6	1082.7	1156.1	1243.1
3.	Carbon Black	155.4	136.9	177.4	223.6
4.	Acetic Acid	100.0	96.9	89.9	104.5
5.	Citric Acid	5.7	6.1	6.0	6.1
6.	Methanol	230.6	262.2	376.8	350.1
7.	Phenol	52.6	48.8	57.8	63.7
8.	Technical Grade Pesticides	84.5	83.4	90.8	96.7
9.	Synthetic Fibres	536.25	634.65	680.71	750.88
10.	Dyes & Dyestuff	25.7	27.1	30.7	31.3
11.	Fibre Intermediates	574.72	652.03	740.26	792.53
12.	Polymers	692.19	886.60	1128.49	1260.42
13.	Synthetic Rubber	52.83	43.79	53.35	56.43

The value and production of bulk drugs and formulations during the Eighth Five Year Plan period, is given below:—

Year	Production (Rs. crores)	
	Bulk Drugs	Formulations
1992-93	1150.00	6000.00
1993-94	1320.00	6900.00
1994-95	1518.00	7935.00
1995-96	Not yet finalised	Not yet finalised

(c) No, Sir.

(d) Does not arise.

#### **Training For Members of the N.G.Os**

4057. SHRI W. ANGOU SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have any plan for conducting a peripatetic training for the members of the registered Non-Governmental Organisations of the country to enlighten them in the working of NGOs;

(b) if so, which organisation is conducting the programme;

(c) if reply to part (b) be in the negative, the reasons thereof; and

(d) whether there is any plan for its inclusion in the Ninth Five-Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) Central Social Welfare Board (CSWB) sometimes organises district level three-day Orientation Training Programmes for functionaries of Voluntary Organisations.

(c) Does not arise.

(d) Department of Women and Child Development has proposed such training programmes in the Ninth Five-Year Plan.

#### **Closing Down of Poultry Farms in Andhra Pradesh**

4058. DR. D. VENKATESHWAR RAO: Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether 2000 poultry farms have

been closed down in the State of Andhra Pradesh;

(b) if so, the main reasons therefor;

(c) whether the Central Government have been urged to improve the poultry farms in the State;

(d) if so, whether the Central Government have agreed to provide assistance to the State Government; and

(e) if so, how much amount will be sanctioned for 1996-97?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH), (a) and (b) According to information furnished by the State Government small commercial poultry farms upto the strength of 2000 poultry birds have closed down due to high cost of poultry feed ingredients and lack of marketing facilities.

(c) This Department has not received any specific request for the improvement of poultry farms. Some representations were received about putting restrictions on export of maize etc.

(d) and (e) Does not arise.

#### Funds for Development of Horticulture

4059. SHRI IQBAL SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the total funds earmarked and released for the development of horticulture in the country, particularly in the State of Punjab during the last three years;

(b) the achievements made in this regard; and

(c) the amount proposed to be sanctioned for the next two years for the aforesaid purpose?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) and (b) The funds

allocated, released and utilised for the development of horticulture in the country, and in Punjab is given below:

(Rs. in crores)

	All India	Punjab
Allocation	1,000.00	9.13
Release	492.98	6.5
Utilisation	392.64	4.5
(As conveyed by the State Governments)		

(c) The amount proposed to be sanctioned in the next two years will be decided at the beginning of each financial year.

#### Construction of Railway Over Bridges

4060. SHRI KRISHNA KUMAR BIRLA: Will the Minister of RAILWAYS be pleased to state:

(a) whether according to the Indian Railway rules, overbridges on the level crossings used by a lakh of vehicles in 24 hours are required to be built:

(b) if so, whether any study has been conducted by Government to identify such level crossings requiring construction of overbridges;

(c) if so, the details thereof; and

(d) the steps taken by Government to construct overbridges on these level crossings?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (d) Railways consider replacement by Road Over/Under bridges of busy level crossings having a traffic density of 1 lakh or more TVUs (Train Vehicle Units, a figure obtained by multiplying the number of trains by the number of road vehicle units passing over the level crossing in 24 hours). Proposals of such